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SLP(C)... 705 OF 2005
ITEM No.25

Court No. 1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...(CC.705/2005)

(From the judgement and order dated 18/08/2004 in ITA 252/04
of The HIGH COURT OF KARNATAKA AT BANGALORE)

COMMNR. OF INCOME TAX, BELGAUM & ANR.

Petitioner (s)

VERSUS

BELGAUM DISTRICT CENTRAL COOP.BANK LTD.

Respondent (s)

With IA 1(C/delay in filing SLP)(With Office Report)

Date : 31/01/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)Mr. Mohan Parasaran, ASG
Mr. B.V. Balaram Das,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

The learned Additional Solicitor General appearing for the petitioners states that the issue arising for decision in this petition is similar as in SLP(C) No. 9414/2003 (arising out of SLP (C)....(CC. No. 3904/2003).

Delay condoned.

Issue notice.

Tag with SLP(C) No. 9414/2003 (arising out of SLP(C)....(CC. No. 3904/2003).

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master